

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1061

ANSWERED ON:04.12.2015

Law for Credit Cards

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**Will the Minister of FINANCE be pleased to state:**

- (a) whether 'brown-label' Automated Teller Machines (ATMs) are installed in the country;
- (b) if so, the details thereof;
- (c) whether the number of average daily transactions through ATMs have reduced recently;
- (d) whether the Government proposes to allow the automatic route for 'white-label' ATM companies in banking sector with 100 per cent Foreign Direct Investment (FDI); and
- (e) if so, the details and the objectives thereof?

**Answer**

The Minister of State in the Ministry of Finance

(a) to (c):- Yes Sir. Reserve Bank of India has informed that average number of daily transactions through ATMs for Scheduled Commercial Banks are as under :-

As on	Total Transactions at ATMs	Number of ATMs	Average daily Transactions per ATMs
September, 15	655298030	189221	115.43
March, 15	624642413	181398	111.08
March, 14	571794209	160055	115.24

(d) & (e) :- Government of India, Ministry of Commerce and Industry, Department of Industrial Policy and Promotion through its notification dated 01.10.2015 has allowed the Foreign Direct Investment (FDI) upto 100% in White Label ATM Operations under automatic route. Any non bank entity intending to set up White Label ATMs should have a minimum net worth of Rs.100 crore as per the latest financial year's audited balance sheet which is to be maintained at all times.

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